

Title: Need to ensure availability of adequate inter-State river water to Karnataka.

SHRI G. PUTTA SWAMY GOWDA (HASSAN): Madam, Karnataka is facing a drought of frightful proportions with monsoon playing truant. Tanks, ponds, lakes and other conventional water bodies have dried up. The crops are withering and the farmers are worried.

To add to this misery and woe, there are reports of diversion of inter-State river water upstream. This diversion of water rightfully belonging to Karnataka downstream is done in violation of directives issued by the Supreme Court and other tribunals and commissions like Bachawat Tribunal. The Government of Karnataka has time and again taken up the matter with the Centre.

It is also reported that feeder channels at frantic pace are being dug across Karnataka borders. I urge the Centre to save Karnataka from famine and drought, by enforcing the directives of the courts and tribunals on inter-State water sharing arrangements.